

**SPECIAL BENCH**

**ITEM NO. 111**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.317/ALD/2018**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>MODI SPINNING AND WEAVING MILLS KARAMCHARI UNION WORKERS CLUB V/S IDBI BANK LTD</b>
<b>UNDER SECTION</b>	<b>60(5) R/w 30(1) IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Vinayak Mithal alongwith Sh. Sagar Mehrotra, Advs. : *For the Petitioner*

Sh. Ujjawal Satsangi, Adv. : *For the Res. No.2*

**ORDER**

At joint request, matter is adjourned for 14<sup>th</sup> April, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Harnam Singh Thakur)  
Member (Judicial)**

**13<sup>th</sup> March, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*